

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT - II)

Item No. 206
(IB)-452(ND)2017
IA/5021/2020

IN THE MATTER OF:

Power2sme Pvt. Ltd.

... **Applicant/Petitioner**

Versus

M/s. JV Strips Ltd. & Ors.

... **Respondent**

Under Section: 9 of IBC, 2016

Order delivered on 06.01.2021

CORAM:

SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)

SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)


PRESENT:

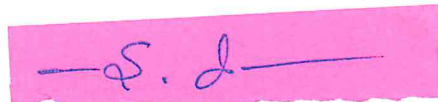
Mr. Abhishek Parmar, Advocate for Liquidator

Ld. Counsel for the Respondent

ORDER

Ld. Counsel for the Respondent seeks time to file the reply. List the matter on 9th February 2021.


(L.N. GUPTA)
MEMBER (T)


(ABNI RANJAN KUMAR SINHA)
MEMBER (J)